





**CA. (Dr.) Debashis Mitra**  
President, ICAI



**CA. Aniket Sunil Talati**  
Vice-President, ICAI



**CA. Anuj Goyal**  
Chairman, Research Committee



**CA. Umesh Sharma**  
Vice-Chairman, Research Committee

It is pertinent to acknowledge that “Research” promotes innovative thinking which ultimately leads towards advancements and breakthrough discoveries. The Accountancy discipline has also evolved significantly in recent decades and the Chartered Accountants are expected to provide the best improvised services and solutions to the stakeholders. It is necessary to update and upgrade the technical knowledge that the members possess considering the requirements of the time.

The Institute of Chartered Accountants of India (ICAI) aims to achieve excellence by fostering the research aptitude amongst its members and building greater research capabilities. It aims to build an ecosystem of advanced research and publications in both traditional domains viz: accounting, auditing, taxation, etc as well as emerging domains such as Finance, Cryptocurrency, Blockchain, Data analytics to name a few.

We are happy to share that the Institute through its Research Committee is announcing the ICAI Doctoral Scholarship Scheme 2022 for the members who wish to pursue Ph.D. The scheme is aimed at encouraging larger number of Chartered Accountants to enrol in the scheme.

The above scheme seeks to provide requisite support by way of monthly scholarship to the eligible candidates with intellectual interest towards the discipline to make scholarly contribution. The candidates under the scheme need to demonstrate their independent research ideas through publications in top-tier academic journals as well as scholarly presentations of their work. Their contributions should incorporate insights about the business practices, public policy, and governance.

If you possess an aptitude and an inclination towards research, we invite you to apply and enrol for the ICAI Doctoral Scholarship Scheme 2022 which shall empower you academically and strengthen your career.

## Overview

Doctoral scholarship will be awarded to registered Ph.D. scholars from any recognized University/College/ Institution to pursue and complete their Doctoral Research in Auditing, Taxation, Commerce, Management and Accounting. The candidates must have confirmed Ph.D. Registration.



## Objective

- ▲ Awarding doctoral scholarship by admitting full time meritorious Research scholars who wants to carry out research in core areas having global relevance, adding value to subject and research results should aim to develop some theory and/or model which can be replicated universally.
- ▲ To nurture talents in CA fraternity for technical research.

## Eligibility

- ▲ Membership of ICAI
- ▲ Age should be less than 40 years on the date of application.
- ▲ Candidate shall be Full Time Student at the University/College/Institution while pursuing Ph.D. for their attendance and Classes.
- ▲ Candidates shall not avail any other scholarship for the same.



## Other criteria for shortlisting of application

- ▲ Only the applicants who have applied for Ph.D. after the introduction of ICAI Doctoral Scholarship Scheme 2020 on May 7th 2020 are encouraged to apply for the scheme.
- ▲ Application shall be forwarded by Supervisor of the candidate for Ph.D. or any other competent signing authority of the University/College/Institution.
- ▲ Candidates are advised to apply only if they are pursuing Ph.D. in the relevant and contemporary topic considering the current economic scenario matching with ICAI mandate, intent to add value to the society, scalable and having global relevance.



## How to Apply?



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SCHOLARSHIP  
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Following documents must be sent to

### Research Committee

The Institute of Chartered Accountants of India  
3rd Floor, Main Building  
ICAI Bhawan, Post Box No. 7100,  
Indraprastha Marg, New Delhi – 110002

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### Application Form

<https://resource.cdn.icai.org/69973research55914.docx>

### Research proposal & abstract

(3000 and 300 words respectively)

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### Relevant Enclosures

(Details given in Application Form)

All the documents should be received before **31st July 2022** duly signed and stamped by Supervisor of the candidate for Ph.D. or any other competent signing authority of the University/College/ Institution.



## Procedure for the Award of Scholarship

- Applications are initially scrutinized by the Research Committee Secretariat.
- Thereafter, Shortlisting Committee will short-list region wise meritorious proposals from the eligible applications.
- Such applicants may also be invited for a presentation before Shortlisting Committee.
- The recommendations of the Shortlisting Committee will then be placed before the Research Committee for its final approval.



## Amount of Scholarship

### Rs. 50,000 per month

Scholarship to be awarded for the maximum period of 3 years to 5 scholars annually. Contingency grant will be admissible at the rate of Rs. 50,000 per annum



## Joining & release of Scholars

- ▶ The scholar must join the scholarship within four weeks of the date of the award letter by submitting the required documents through the affiliating/administering institution. This may be extended by the ICAI up to six months in deserving cases.
- ▶ The sanction of the scholarship will be issued initially for a period of one year, effective from the date of joining of the scholar in the scholarship. The renewal of the scholarship for the subsequent year shall be subject to the receipt of satisfactory annual progress report and at least one research paper in International Journal of repute and one in ICAI Journal.



## Monitoring of Scholars

- ▶ Regular monitoring of scholarship is done based on quarterly and annual progress report submitted by the scholar and duly forwarded by the supervisor.
- ▶ The scholarship may be discontinued if research progress is found unsatisfactory or any ICAI rules are violated.
- ▶ The ICAI may ask for annual presentation/mid-term appraisal of the research work.
- ▶ During the scholarship, the scholars are required to publish yearly at least one research paper in International Journal of repute and one in ICAI Journal on the theme of the research undertaken and submit a copy of these to ICAI.





- ▲ If a scholar leaves the scholarship before its full-term, he/she must inform ICAI in advance.
- ▲ The scholar shall be permitted to retain the grant released from the joining date till the date of leaving subject to submission of the following:
  - a) An updated progress report for the said period duly forwarded by the supervisor.
  - b) An undertaking for submission of Ph.D. Thesis within three year on a non-judicial stamp paper of Rs. 100/-.
- ▲ In other case, the scholar can leave the scholarship by refunding the entire amount already released by the ICAI.
- ▲ The scholars who have left the scholarship without completion and without approval from ICAI, are required to refund the entire amount of scholarship released with penalty/penal interest.
- ▲ If, as a special case, a scholar remains on leave due to maternity/ medical/extra ordinary circumstances (not to exceed six months) duly approved by the ICAI, the tenure of scholarship will be extended by that period but the total amount of scholarship will not exceed 36 months.
- ▲ On completion of the scholarship, the scholar should submit the following within one year:
  - a) Copy of the Ph. D thesis submitted to the University for Award of the degree along with a summary of the report (3000-4000 words) and research papers published.
  - b) These documents should be submitted in hard copy (one copy each of Ph. D thesis, summary and research papers) and a soft copy in a pen-drive.
  - c) In case a thesis is revised and re-submitted, a copy of the same should be submitted to the ICAI also.
- ▲ The doctoral scholars must stay and work full time at the affiliating University/College/Institution. However, they may go on field work with the express approval of their supervisor. For rest of the period, they must continue to work at the concerned University/College/Institution. In case

hostel facility is not available, then stay in same city/town where University/College/Institution is located. Where any University/College/Institution is having a tie up with ICAI for research work and offering Ph.D degree; the scholar may be hostelled at COEs of ICAI under co-supervision of ICAI officer and in such case scholar has to pay COE Rs. 15,000 per month to ICAI as subsidized COEs usage charges.

- ▲ The scholar shall not accept or hold any appointment (paid or otherwise) or receive any emoluments, salary, stipend etc., from any other source during the tenure of the award. However, a scholar may undertake teaching assignments for not more than four hours a week, assist in tutorials, evaluation of the papers, demonstration work, etc.
- ▲ The tenure of scholarship is strictly for maximum three years. Any extension can be granted under exceptional circumstances without any additional financial implications to ICAI. The ICAI reserves the right to determine exceptional circumstances.
- ▲ The contingency grant may be utilized for books, stationery, computer consumable costs and field work expenses related to the research work.
- ▲ The ICAI reserves the right to publish the Ph.D. Thesis funded by it, provided the work is recommended for publication by the ICAI Research Committee.
- ▲ The scholar shall prominently acknowledge ICAI's support in all publications resulting from the research output of the scholarship and should submit a copy of the same to the ICAI.
- ▲ A scholar is not entitled for same type of scholarship more than once.
- ▲ While accepting doctoral scholarships from the ICAI, a scholar must not accept any other scholarship from any other University/College/Institution.
- ▲ During the tenure of scholarship, the scholar will be governed by the rules of the affiliating/



administering University/College/ Institution in all matters including holidays/leave, etc.

- ▶ The scholar should not have been subjected to any disciplinary/legal action/proceedings/ financial penalties in his/her research career.
- ▶ Books/periodicals/equipment purchased by the scholar out of the contingency grant should be deposited with the ICAI.
- ▶ Application submitted against a call will not be considered for the subsequent calls on its own.
- ▶ The ICAI reserves the right to reject any application without assigning any reason. It is also not responsible for any postal delay/loss.
- ▶ Incomplete applications in any respect shall not be considered for scholarship.
- ▶ The final authority related to the interpretation of the guidelines or any issue left is vested with the ICAI.





Other than the mandatory information accompanying each application, candidates should submit their research proposal in two parts:

- a) abstract of the research proposal (about 300 words)
- b) detailed research proposal (about 3000 words) an indicative outline for the detailed research proposal is given below:

**Title:** The research proposal should have a clear, meaningful and concise title reflecting the scope of the investigation.

**Introduction:** The research proposal should begin by clearly stating the research problem to be investigated in the light of its theoretical and/or empirical context in the relevant area.

**Objectives of the study:** The general aim of the study as well as its specific objectives should be clearly stated in the proposal.

**Research questions or hypothesis:** Given the conceptual framework and the specification of dimension, the specific questions to be answered through the proposed research should be sharply formulated. In the case of an explanatory research design, specification of variables and positing of relationship among them through specific hypothesis must form a part of the research proposal.

**Review of literature (National & International):** The proposal should summarize the current status of research in the area and major findings, including the researcher's own work in the area. Existing empirical findings may also be discussed. The overview should clearly demonstrate the relevance as well as inadequacy of existing findings or approaches and provide a rationale for the proposed study.

**Research Methodology:** The researcher must describe in detail (a) the scope and coverage of her/his study; and (b) approach and methodology with adequate justification. Emphasis should be given to bringing out innovativeness in approaches proposed to be followed. The detailing of the methodology may include research design, data to be collected and empirical and analytical methods to be used. The

description of the methodology must be clearly linked to the aims of the research and the research questions/hypothesis of the study.

**Relevance and anticipated outcomes:** The proposal should include a statement on the relevance of the study and the anticipated outcomes. It should bring out the significance of the research problem, the contribution which the proposed study is expected to make to theory and to methodology as well as its practical importance to society and policy making. It should also describe the proposed outputs from the study (books, research papers, occasional papers with themes etc.)

**Tentative Chapterisation:** Detailed chapterisation should be clearly spelt out in the research proposal.

**Bibliography:** Bibliography should be prepared in Chicago manual style.





## Suggested Scholarship Topics

The following topics are suggested:



**Human Resource Accounting**



**Simplification of Human Resource Laws**



**Government Sector Accounting**



**Integrated Reporting**



**International Taxation Laws**



**Water Audit**

The Research Committee will decide the suitability of the topics from time to time.



# Research Committee Members (2022-23)



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## Twenty-Fifth Council 2022 – 2025

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For any further information please write to:

Secretary, **Research Committee, The Institute of Chartered Accountants of India**

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